

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4
ANSWERED ON:07.07.2014
NON PAYMENT OF MINIMUM WAGES
Venugopal Shri K. C.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the percentage of women among the total number of workers employed both in the organised and unorganised sector in the country;
- (b) whether the Government is aware of the huge disparity in wages and the denial of equal minimum wages to women workers in spite of the same nature of work and longer working hours;
- (c) if so, the reaction of the Government thereto; and
- (d) the steps taken by the Government to redress and tackle the problem of wage differences and to safeguard the interest of women workers particularly with regard to wages?

Answer

MINISTER OF STATE FOR STEEL, MINES, LABOUR & EMPLOYMENT (SHRI VISHNU DEO SAI)

- (a): Women workers constitute approximately 27.30 percent of employment in organized and unorganized sectors taken together in the country.
 - (b) to (d): The Minimum Wages Act does not provide for any discrimination between male and female workers. All the provisions of the Act equally apply to both male and female workers.
- No specific information pertaining to denial of equal minimum wages to women workers is reported in this Ministry.